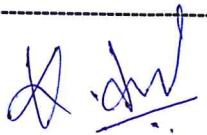
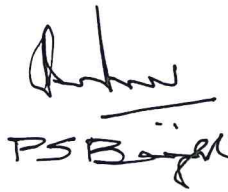


**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 20.12.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB)No. 120/BB/ 2017	-	For hearing	Rule-6 of IB	Fire Trix Engineering & System Pvt. Ltd. Vs Maxitech Engineering Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
①	K. GAURAV KUMAR 9884464319	PCS for petitioner	
②	P.S. BAGHATH SINGH & V. SUBRAMANIAN 98421 90783 98431 53371	Advocates for Respondent	

ORDER

Counsel for Petitioner is Present. Sri P.S Bhagath Singh, Advocate appeared and he undertake to file vakalath for Corporate Debtor and for filing objections, list it on 25/01/2018.


Member (T)


Member (J)